

CS No. 258/2020
Mahant Ranveer Nath
Vs. Vikas and another

THROUGH CISCO WEBEX VIDEO CONFERENCING

22.07.2020 (2.11 p.m. to 2.15 p.m.)

Pr: Sh.Rakesh Walia, Ld.counsel for plaintiff.

(Mobile No.:9811037999)

(Email ID :ashuwalia9899@gmail.com)

Sh.Mahesh Kumar Patel, Ld.counsel for
defendant no.1.

(Mobile No. 9881937302)

(Email Id: maheshpatel@gmail.com)

**Vakalatnama sent by ld.counsel for defendant
no.1 on court email ID.**

With regard to defendant no.2, process not
received back as per report of Nazarat Branch, West,
THC, Delhi.

Today, Ld.counsel for defendant no.1 has



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sought some time to file reply to the application under Order XXXIX Rule 1 and 2 CPC and the WS as the same is not ready.

In the interest of justice, time sought is granted.

Ld.counsel for defendant no.1 is directed to supply advance copy of the reply to the ld.counsel for plaintiff through email at least 05 days prior to the next date of hearing .

Also, issue fresh process to defendant no.2 through Nazarat Branch, West, Delhi for the next date of hearing.

Put up on 04.08.2020 for filing of WS, reply and arguments on the application under Order XXXIX Rule 1 and 2.

A copy of order be sent to the ld.counsel for plaintiff and ld.counsel for defendant no.1 through whatsapp/email.


(Vikas Dhull)
ADJ-01, West,
THC, Delhi

Arbt.No. _____/2020
M/s.New Anand Auto Deals Vs. Durga Prasad Sav

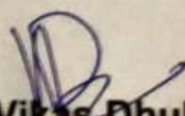
22.07.2020

Fresh petition under Section 9 of Arbitration & Conciliation Act, 1996 alongwith application for exparte ad interim relief received from Filing Section, West, THC, Delhi on court email ID in the afternoon and the same has been put before the undersigned through email. **It be checked and registered.**

Pr: None.

Put up tomorrow i.e. 23.07.2020 for consideration.

Ld.counsel for petitioner be intimated telephonically for the said date.


(Vikas Dhull)
ADJ-01, West,
THC, Delhi

CS NO. 612667/2016
Mangal Sain and Ors. Vs. Smt.Kant and anr.

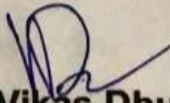
22.07.2020

Review application under Order 47 read with Section 151 CPC of order dated 04.03.2020 received by ahlmad in the court in afternoon from the Filing Section, West, THC, Delhi and the same has been put before the undersigned by the Reader of this court through whatsapp. **It be checked and registered.**

Pr: None.

Put up tomorrow i.e. 23.07.2020 for consideration.

Parties and/or their respective counsels be informed telephonically.


(Vikas Dhull)
ADJ-01, West,
THC, Delhi